GOVERNMENT OF INDIA MINISTRY OF EXTERNAL AFFAIRS RAJYA SABHA UNSTARRED QUESTION NO- 1358 ANSWERED ON- 11/12/2025

U.S. CONSULATE IN HYDERABAD

1358. SHRI RYAGA KRISHNAIAH

Will the Minister of EXTERNAL AFFAIRS be pleased to state :-

- (a) whether the Ministry has finalised the timelines for operationalising full consular services, including visa issuance, at the newly inaugurated U. S. Consulate in Hyderabad;
- (b) if so, the details of proposed phases of operational rollout;
- (c) whether the Ministry has assessed the anticipated benefits of the new Consulate for students, professionals and business travellers from Telangana, Andhra Pradesh, Karnataka and neighbouring States; and
- (d) if so, the main outcomes expected in terms of processing capacity and service accessibility?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI KIRTI VARDHAN SINGH)

(a to d) The establishment and operationalisation of U.S. Consulates abroad, including the commencement of full consular and visa services at the newly inaugurated U.S. Consulate in Hyderabad, fall within the purview of the Government of the United States.

Foreign Consulates in addition to providing consular, visa and citizen-services, support trade, investment, educational, cultural and people-to-people exchanges. Enhanced consular capacity by foreign missions contributes to improved access for Indian students, professionals, businesspersons and leisure travellers. The Ministry of External Affairs regularly engages with foreign missions, including that of the United States, to facilitate efficient consular service delivery for Indian citizens.
